

CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata

ORDER SHEET

COURT NO. : 1

17.09.2021

M.A./350/99/2021

O.A./350/1381/2016

RESTORATION (MENTIONED) (P.O)

SWAPAN KR MONDAL

-V/S-

STEEL AUTHORITY OF INDIA

ITEM NO:25

FOR APPLICANTS(S) Adv. :

Mr. M. L. Sarkar

FOR RESPONDENTS(S) Adv.:

Mr. A. P. Deb



Notes of The Registry	Order of The Tribunal
	<p>Heard Id. counsel for both sides.</p> <p>2. This M.A has been filed by the applicant seeking restoration of the O.A which was dismissed for default on 20.01.2021.</p> <p>3. We have gone through the grounds on which the restoration has been sought for and we are satisfied that the order dated 20.01.2021 can be recalled and the OA can be restored to its original file and position.</p> <p>4. Accordingly, M.A is allowed. The order dated 20.01.2021 is recalled and the O.A is restored to its original file and position.</p> <p>5. List the O.A for hearing on 09.12.2021.</p>



(DR. NANDITA CHATTERJEE)
 MEMBER(A)



(BIDISHA BANERJEE)
 MEMBER (J)

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